

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00339/2018

Jabalpur, this Tuesday, the 24th day of April, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

N.G.R. Paul, S/o Late Shri Ramchand Paul,
Aged about 61 years, Retired JWM(T.Mech.),
R/o Quarter No. 3051, Type-III, Ordnance Factory,
Itarsi, District Hoshangabad (M.P.)-461122 **-Applicant**

(By Advocate –Shri N.K.Tiwari)

V e r s u s

1. Union of India, through the Secretary, Ministry of Defense, Raksha Bhawan, South Block, New Delhi, Pin Code 110001

2. The Secretary, Ordnance Factory Board,
10 S.K.Bose Road, Kolkata-700001

3. The General Manager, Ordinance Factory, Itarsi,
District Hoshangabad (M.P.),Pin code-461122 **-Respondents**

(By Advocate –Shri S.P.Singh)

ORDER (ORAL)

By Navin Tandon, AM:-

The applicant retired as JWM (T/Mech.) with the respondent department.

2. He submits that his promotion from Tracer to Chargeman-II (Tech./Mech.) have been delayed by the respondent department.

3. At this stage learned counsel for the applicant submits that he will be satisfied if the representation dated 24.04.2017 (Annexure A-12) be decided by the competent authority of the respondent department in a time bound fashion.

4. Shri S.P.Singh, learned Sr. Standing counsel has no objection to it.

5. Accordingly, without going into the merits of the case, at the admission stage itself, we direct the respondents to consider the representation of the applicant dated 24.04.2017 (Annexure A-12) with a reasoned and speaking order within 60 days from the date of receipt of a certified copy of this order. The decision be communicated to the applicant.

6. Accordingly, the O.A. is disposed of.

(Ramesh Singh Thakur)
Judicial Member
rn

(Navin Tandon)
Administrative Member